

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

124
C.P.No.90/2011
Rst. A No.466/KB/2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 11th January 2018, 10.30 A.M

Name of the Company	Ramesh Agarwal & Anr.-Vs-Canadian Crystalline (I) Pvt.Ltd. & Ors.		
Under Section	397/398		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

124- Mr. SAUNAK SENGUPTA Petitioner }
Mr. S.K. Poddar " } [Signature]

ORDER

Ld. Counsel for the petitioners is present. No one is present from the respondent's side.

List it on 06/03/2018.

[Signature]
(Jinan K.R.)
Member (J)

[Signature]
(V.P.Singh)
Member (J)